

OA 01/2006

Pravesh Chandra Pathak
Vs.
Union of India & Ors.

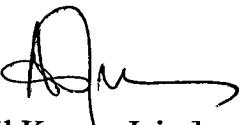
O R D E R

Date of order : 04.07.2011

Shri A.N. Jha, Id. counsel for the applicant.
Shri D. Surendra, Id. Counsel for the respondents.

The learned counsel for the applicant submitted that as the relief claimed by the applicant has been allowed by the department itself, he does not want to pursue the case and sought for permission to withdraw the OA.

Permission is granted. The OA is dismissed as withdrawn.


[Akhil Kumar Jain]
Member[A]


[Rekha Kumari]
Member[J]

srk.